

10-4-2001

OA 1044/94

Hon'ble Mr. Justice R. R. K. Trivedi, VC
Hon'ble Mr. S. Dayal, A.M.

List has been revised. None is present for the applicant. Hence, the O.A. is dismissed in default. No order as to costs. Sri S.C. Tripathi, counsel for the respondents, is present.


A.M.


V.C.

Nath/2cs.